

### Licences for Sugar Factories

9599. SHRI P. RAJAGOPAL NAIDU : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the number of licences issued for setting up of sugar factories in various States in the country;

(b) whether an application for a licence for a sugar factory to be set up by M/s. Nizam Sugar Factory Ltd. in Medak districts of Andhra Pradesh has been sent to Government; and

(c) whether the licence has been issued?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) 36 licences/letters of intent were issued for setting up of sugar factories in various States in the country during the Ist two years of the Sixth Five Year Plan.

(b) Yes, Sir

(c) No, Sir.

### Non-Implementation of WHO Code Regarding Baby Food

9600 SHRI HARISH KUMAR GANGWAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government's attention has been drawn to non-implementation of WHO Code regarding Baby Food (Mainstream-page 24, February 19, 1983);

(b) whether it is a fact that the largest manufacturer of Baby Food in the country is in the Cooperative sector located in Gujarat with a powerful lobby both Indian and multi-national, pressurising Government in this respect;

(c) whether Government are aware that Amul Baby Food contains a large share of imported gift milk powder and butter-oil allocated to Amul by IDC/NDDB; and

(d) if so, reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :

(a) The World Health Assembly adopted the International Code of Marketing of Breast-Milk substitutes in the form of a recommendation rather than as a regulation, which is still under consideration of the Government of India. Therefore, so far as our country is concerned, no code as such on the subject exists at present.

(b) No, Sir. The Kaira District Cooperative Milk Producers' Union, the largest manufacturers of baby food in the cooperative sector is not pressurising the Government in this respect.

(c) Baby food manufactured by Amul does not contain imported milk powder and butter oil.

(d) Does not arise.

### Allotment of Accommodation to Central Government Employees

9601. SHRI AMAR ROYPRADHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that policy of allotment of Government quarters to the Central Government employees is very defective by which the genuine employees are greatly suffering; and

(b) if so, what remedial measures Government propose to take in allotment of Government quarters to the Central Government employees by which they should not feel harassed ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) In so far as the General Pool accommodation managed by the Directorate of Estates is concerned, specific rules have been framed to regulate the allotment and no defect